

DIVISION BENCH  
COURT - I

**O-209**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/130(KB)2023

IN

C.A.(CAA)/95(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> MAY 2024**

|                  |                                    |
|------------------|------------------------------------|
| IN THE MATTER OF | ABN TRACOM (INDIA) PRIVATE LIMITED |
| UNDER SECTION    | SEC. 230-232 - SECOND MOTION       |

**Appearances (via video conferencing/physically)**

Mr. Gopal Kumar Khetan, PCA : For Petitioner  
Mr. Sailendra Kumar Tiwari, Adv.

**ORDER**

1. Ld. Counsel/Authorized Representative for the petitioner present.
2. Rejoinder is yet to be filed.
3. Post this matter on **25/6/2024**.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**